

None appears for the applicants. Respondents are represented through counsel. Time till 28.6.90 granted to file reply, if any, as prayed for.

B

31.5.90.

TWZ

None appears for the applicants. Respds. are represented through counsel. Reply has been filed. Time till 30.7.90 granted to file rejoinder, if any, as a last chance.

B

28.6.90

TWZ

None appears for both sides. Rejoinder has not been filed so far in spite of the time granted for the purpose. Hence, posted for hearing before the court on 1/10/90.

B

30.7.90.

for 28/6
Courtier Affidavit
Filed on 20-6-90.

for 30/6
No Reply

Recd. Courtier
on 14.8.90

P10
10/90

10

NVK & ND

Mr. Majnu Komath for the applicant by Shri V. R. Ramachandran Nair, Advocate, proxy counsel Smt. Sumathi Dandapani for the respondents.

It is stated by Shri V. R. Ramachandran Nair that the relief prayed for in this application has already been granted by the respondents.

Accordingly, this application is closed.

1.10.90

Order issued
on 4.10.80

FILE CLOSED

10/90

KK